

National Company Law Tribunal
Allahabad Bench
Allahabad

C.A. No.08/2016

in
C.P. No. 10/03/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 28.09.2016.**

NAME OF THE COMPANY: Jaypee Infratech Limited

**SECTION OF THE COMPANIES ACT: u/s 74(2) of the Companies
Act, 2013**

| Sl. No. | Name | Designation | Representation Signature |
|---------|------|-------------|--------------------------|
|---------|------|-------------|--------------------------|


1.


2.

Order dated 28.09.2016

C.A. No. 08 of 2016 Jaypee Infratech Limited

Heard the Learned Senior counsel for petitioner Mr. Ajay Bhanot, We have perused the orders of CLB passed from time to time. Learned senior counsel for petitioner requested for extending time for repayment. Time extended for two weeks; list the matter on 6.10.2016. In the meanwhile petitioner shall produce cash flow statement from 31.03.2016 and minutes of hardship committee for verification by this Bench.


V. S. R. Avadhani, Member (Judicial)


Harihar P. Chaturvedi, Member (Judicial)